

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1074
ANSWERED ON 5TH FEBRUARY, 2026**

RELAXATION IN TOLL TAX TO ADVOCATES

†1074. SHRI MURARI LAL MEENA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government is considering any scheme/proposal to provide free FASTags or toll fee exemptions to the advocates as they have to move from more than one court, district/State/High Court regularly as a part of their profession and if so, the key features thereof;

(b) whether the Government has made assessment of the fact that such a facility is likely to help in saving time in legal process, pleading a case on immediate basis and increasing the efficiency of the legal system and if so, the details thereof;

(c) whether the Bar Council of India, State Bar Councils and advocates' associations have been consulted on this matter; and

(d) the concrete action plan of the Government to provide toll exemption facilities to the advocates for carrying out their professional duties in near future in the country particularly in Rajasthan including Dausa Lok Sabha Constituency?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The issue of extending exemption to advocates or providing exempted FASTag is not under consideration with the Government.

The user fee is collected at a fee plaza for the use of any section of National Highway as per the provisions of National Highways Fee (Determination of Rates and Collection) Rules, 2008 and respective Concession Agreement, applicable for the respective category of vehicles uniformly across the country.

However, there are already various provisions for discounts in user fees and monthly passes for local and regular users of National Highways across the country, in accordance with the NH Fee Rules, 2008.

Further, the Government has introduced a FASTag based Annual Pass for non-commercial cars, jeeps, and vans, which has come into effect from 15th August, 2025. Annual Pass scheme will be activated on payment of Rs.3000/- and offers travel for non-commercial car/jeep/vans at all National Highway/National Expressway fee plazas for one year or up to 200 fee plaza crossings whichever is earlier.
